

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.408 of 2018

IN THE MATTER OF:

Vintage Hotels (P) Ltd. & Anr.

...Appellants

Versus

Ahamed Nizar Moideen Kunhi Kunhimahin

...Respondent

**For Appellants: Shri D. Sreenivasan and Shri Mayilsamy K.,
Advocates**

For Respondent: Shri Judy James, Advocate

O R D E R

05.02.2020 List the Appeal 'for admission (after Notice)' on 18th March,
2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md